

**HIGH COURT OF MANIPUR
AT IMPHAL**

GUIDELINES

Imphal the, 30th October, 2025

No. HCM/Misc./89-Estt(V)/ In compliance with the directions of the Hon'ble Supreme Court in order dated 25.09.2025 passed in **Criminal Appeal No.1755 Of 2010** titled, **Sanjabij Tari Versus Kishore S. Borcar & Anr.**, Hon'ble the Chief Justice, High Court of Manipur is hereby pleased to issue following guidelines for compliance by all concerned for Compounding under the Negotiable Instruments Act, 1881:-

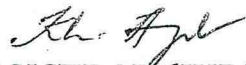
- (a) If the accused pays the cheque amount before recording of his evidence (namely defence evidence), then the Trial Court may allow compounding of the offence without imposing any cost or penalty on the accused.*
- (b) If the accused makes the payment of the cheque amount post the recording of his evidence but prior to the pronouncement of judgment by the Trial Court, the Magistrate may allow compounding of the offence on payment of additional 5% of the cheque amount with the Legal Services Authority or such other Authority as the Court deems fit.*
- (c) Similarly, if the payment of cheque amount is made before the Sessions Court or a High Court in Revision or Appeal, such Court may compound the offence on the condition that the accused pays 7.5% of the cheque amount by way of costs.*
- (d) Finally, if the cheque amount is tendered before this Court, the figure would increase to 10% of the cheque amount.*

Sd/-

**(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

Endt. No. HCM/Misc./89-Estt(V)/22423 -29 Imphal the, 30th October, 2025
Copy to:

1. *The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The Registrar General, High Court of Manipur.*
5. *All the District & Sessions Judges*
6. *The System Analysts, High Court of Manipur.*
- *He is requested to upload the same on official website.*
7. *Guard file.*


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
